

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

41. IA 1537/2024 In C.P.(IB)-596(MB)/2021

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Mahesh Sureka Resolution Professional**  
**V/s**  
**Paras Harshad Shah**  
**IN THE MATTER OF**  
**Union Bank of India**  
**V/s**  
**Paras Harshad Shah**

**Section: - Application under any other provisions- IBC U/s 95(1) of (IBC)**

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**ORDER**

**IA.No.1537/2024 In C.P.(IB)/596(MB)2021: -**

**Present: -**

Adv. Suhail Mhasvadkar, i/b. M.V. Kini Law Firm,

..... Financial Creditor (Union Bank of India) through VC.

Adv. Kartikee Korgaonkar

....RP Mahesh Sureka through VC.

Adv. Harshit Bhomia a/w Adv. Dinesh Kumar Dubey

.... Respondent.

Heard and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**